

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date:05th September, 2016

TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR PRONOUNCEMENT				
1.	Original Application No. 342/2014(CZ) (M.A.No.309/16) (M.A.No.310/16) (M.A.No.741/16) (M.A.No.744/16)	Upendra Prasad Pandey Vs. Union of India & Ors.	Mr. Ashish Kumar Pandey Adv. Mr. Shrey Raj Saxena, Adv. Mr. S.K.Sheikh, Adv. Mr. Aditya Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv. Mr. Syed Shahid H. Rizvi, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Dharamveer Sharma, Adv.	
FOR HEARING				
2.	Original Application No. 43/2016(CZ) (M.A.No.657/16) (M.A.No.707/16)	Nitin Singhvi Vs. The Commissioner, Nagar Palik Nigam, Raipur, Chhattisgarh & 2 Ors.	Mr. Shivendu Joshi, Adv. Mr. Alankar Soni, Adv. Mr. P.S. Chouhan, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	
3.	Original Application No. 22/2015(THC) (M.A.No.610/16)	Balwan Singh Vs State of MP & Ors	Mr. Sanjay Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	
4.	Original Application No. 83/2016(CZ) (M.A.No.600/16)	Ashok Chere Vs. State of Madhya Pradesh & 6 Ors.	Mr. Rohit Sharma, Adv. Mr. Ratnesh Jain, Adv.	
5.	Original Application 100/2016 (CZ) (M.A.No.748/16)	Mary Joyce Lakra Vs. State of M.P. & 3 Ors.	Ms. Zubia Sajid, Adv.	
6.	(M.A.No.758/16) in Original Application No. 95/2016(CZ) (M.A.No.759/16)	Shaurya Pratap Singh Parihar Vs. Union of India & 7 Ors.	Mr. Vivek Choudhary, Adv.	
7.	Original Application No. 140/2013(CZ) (M.A.No.402/15) (M.A.No.763/15) (M.A.No.49/16) (M.A.No.50/16) (M.A.No.168/16) (M.A.No.692/16) (M.A.No.693/16)	Radharani Bajpayee Vs. State of M.P & 12 Ors.	Mr. Shantanoo Saxena Adv. Mr. Alankar Soni for R-12 Mr. Shivendu Joshi for R-7 Mr. Manoj Verma Mr. Ajay Gupta Adv. for R-14,15 to 23,25to30 Mr. Yash Vidyarthi Adv.R-6 Mr. Sachin K. Verma, Adv. for R-1,2,3,8,9,10 Mr. Dharamvir Sharma, Adv. Mr. Anand Sharma, Adv.	

8.	Original Application No. 41/2016(CZ)	Thakur Sanjay Singh Vs. M/s. Roopmati Hotel Pvt. Ltd. & 7 Ors.	Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv.	
9.	Original Application No. 251/2014(CZ) (M.A.No.454/16)	Devi Lal Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
10.	Original Application No. 252/2014(CZ) (M.A.No.455/16)	Nand Lal Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
11.	Original Application No. 253/2014(CZ) (M.A.No.456/16)	Ramesh Kumhar Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
12.	Original Application No. 254/2014(CZ) (M.A.No.457/16)	Ram Lal Nath Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
13.	Original Application No. 255/2014(CZ) (M.A.No.458/16)	Bhanwar Lal Kumhar Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
14.	Original Application No. 256/2014(CZ) (M.A.No.459/16)	Naurat Mal Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
15.	Original Application No. 257/2014(CZ) (M.A.No.460/16)	Babbuddin Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
16.	Original Application No. 258/2014(CZ) (M.A.No.461/16)	Jeevraj Kumar Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
17.	Original Application No. 259/2014(CZ) (M.A.No.462/16)	Devendra Singh Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
18.	Original Application No. 260/2014(CZ) (M.A.No.476/16)	Lala Ram Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
FOR COMPLIANCE				
19.	(M.A.No.778/16) in Original Application No. 135/2014 (CZ) (M.A.No.312/15) (M.A.No.314/15) (M.A.No.339/15) (M.A.No.441/15) (M.A.No.539/15) (M.A.No.198/16) (M.A.No.199/16)	Dr. Subhash C. Pandey & 2 Ors. (Kaliasot River) Vs. State of M.P. & 6 Ors.	Dr. Subhash C. Pandey Mr. Sachin K. Verma, Adv. for R-1,3&4 Mr. Ayush Dev Bajpia, Adv. for R-6 Mr. Shivendu joshi Adv. Mr. Vijay Choudhary Adv. Mr. Shantanoo Saxena, Adv. Mr. Yogesh Shukla, Adv.	

	(M.A.No.200/16) (M.A.No.224/16) (M.A.No.779/16) (M.A.No.780/16) (M.A.No.781/16)			
20.	Original Application No. 66/2015(CZ)	Rizwan Pathan & Ors. Vs District Collector Sehor & 3 Ors.	Mr. Rizwan Pathan, Applicant Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv. Mr. Rohit Sharma, Adv. Mr. Prashant Sthapak, Adv.	

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